

IN THE SUPREME COURT OF INDIA

Petition(s) for Special Leave to Appeal (Civil) No(s).25833/2013

(From the judgement and order dated 04/07/2013 in NOM No. 140/2013 & WP No. 2637/2012 of The HIGH COURT OF BOMBAY)

NAVJEEVAN RAHIVASI SRA CHS LTD.& ORS.

Petitioner(s)

VERSUS

SLUM REHABILITATION AUTHORITY & ORS.

Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08th August, 2013, when the Court was pleased to pass the following Order:-

"Now since copy of the impugned order has been filed, Interlocutory Application No. 1 of 2013 does not survive and is dismissed.

Issue notice returnable in eight weeks.

Mr. S.C. Birla, advocate, waives service for respondent No. 4.

Notice shall be sent only to the unrepresented respondents only.

In the meanwhile, the interim protection given by the High Court in the impugned order shall remain operative."

It is submitted for information of the Hon'ble Court that there are 58 Respondents. Notice was issued only to the unrepresented Respondent Nos. 1, 2, 3, 5, 6, 7, 8, 44, 48, 50 and 52, by way of usual mode of service as well as dasti notice handed over to the Counsel for the Petitioner. Neither A.D. cards nor unserved covers have been received back in respect of above-mentioned Respondents.

It is further submitted that Respondent Nos. 1-2, 4, 9 to 43, 45 to 47, 49, 51 and 53 to 58

are represented through their respective Counsels Mr. Uday B. Dube, Mr. S. C. Birla, Ms. Aparna Bhatt and Mr. C. M. Shroff.

It is further submitted that Counsel for the Petitioner has filed affidavit of dasti service in respect of Respondent Nos. 1, 2,3, 5, 6, 7, 48, 50 and 52.

While, in respect of Respondent Nos. 8 and 44, service of notice is not complete.

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It is further submitted that Counsel for the Petitioner has filed an application for directions which is registered as I.A. No. 3 and the same is being circulated before the Hon'ble Court.

Service of notice is complete on Respondent Nos. 8 and 44.

The matter along with application above-mentioned is listed before the Hon'ble Court with this report.

Dated this the 16th day of December, 2013.

ASSISTANT REGISTRAR